GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2363 ANSWERED ON:23.08.2013 SKILL DEVELOPMENT Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Bapurao Shri Khatgaonkar Patil Bhaskarrao;Dharmshi Shri Babar Gajanan;Gaikwad Shri Eknath Mahadeo;Ganeshamurthi Shri A.;Paranjpe Shri Anand Prakash;Yadav Shri Dharmendra;Yaskhi Shri Madhu Goud

Will the Minister of FINANCE be pleased to state:

(a) Whether the Government has constituted/proposed to constitute the National Skill Development Agency (NSDA);

- (b) If so, the details and the objectives thereof; and
- (c) If not, the time by which it is likely to be constituted?

Answer

MINISTER OF STATE FOR FINANCE (SHRI NAMO NARAIN MEENA)

(a) : Yes, Sir. In pursuance of the decision of the Cabinet in its meeting held on 9th May, 2013, the National Skill Development Agency (NSDA) has been notified vide Gazette of India (Extraordinary) Notification dated 6th June, 2013.

(b) & (c): The NSDA will discharge the following functions:

i. Take all possible steps to meet skilling targets as envisaged in the 12th Five Year Plan and beyond;

ii. Coordinate and harmonize the approach to skill development among various Central Ministries/Departments, State Governments, and NSDC and the private sector;

iii. Anchor and operationalize the National Skills Qualifications Framework (NSQF) to ensure that quality and standards meet sector specific requirements.

iv. Be the nodal agency for State Skill Development Missions;

v. Raise extra-budgetary resources for skill development from various sources such as international agencies, including multilateral agencies, and the private sector;

vi. Evaluate existing skill development schemes with a view to assessing their efficacy and suggest corrective action to make them more effective.

vii. Create and maintain a national data base related to skill development of a dynamic Labour Market Information System (LMIS);

viii. Take affirmative action for advocacy;

ix. Ensure that the skilling needs of the disadvantaged and the marginalized groups like SCs, STs, OBCs, minorities, women and differently-abled persons are taken care of; and

x. Discharge any other function as may be assigned to it by the Government of India.